

OA 615/04

Dt. 11.11.04

Hon. Mr. Justice S. R. Singh, J.C.
Hon. Mrs. Roli Srivastava, AM.

Sri S.K. Pandey states that he has moved an application for impleadment on behalf of private respondent. Sri G.R. Gupta states that he has already filed vakalatnama on behalf of official respondents but his name has not been printed in the cause list. List on 15.12.04 alongwith OA 707/04 showing the name of Sri S.K. Pandey and Sri G.R. Gupta for respondents.

Interim order is to continue till then.

BS
AM.

BS
V.C.

done

OR
CA not filed

CA not filed
in 707/04 also.

dx
14.12.04

15.12.2004

Hon. Mr. Justice S.R. Singh, J.C.
Hon. Mr. S.C. Chaudhary, AM.

Shri A. Srivastava for the applicant.
Shri S.K. Pandey counsel appearing for the private respondent informed that he has moved an application on 09/11/04 for impleadment in OA No 615/04. Registry is directed to store the application in OA 615/04. As prayed by Shri Singh Senior Standing Counsel for U.D.I., list this case on 21/12/04.
The interim order to continue till the next date.

BS
AM.

BS
V.C.

See in
OA 707/2004
on 8/4/2005